

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 04-08-2023; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digit of registration number: 10490

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 145598456 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 606793162 | | | | NA |
| 3 | Secured financial creditors | 11 | 141320526663 | 11 | 132241951931 | 0 | 9078574731 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 1 | 55569026 | 1 | 55327243 | 0 | 241783 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 607 | 135941845 | 607 | 135519610 | 0 | 422235 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 903 | 443767658 | 903 | 413004085 | 0 | 30763574 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 13 | 18821579803 | 13 | 9521839863 | 0 | 9299739940 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 307 | 6790540476 | 307 | 1077370253 | 0 | 5713170223 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 2 | 4356474298 | 2 | 690692563 | 0 | 3665781735 | 0 | Annexure 9 |
| Total | | 1844 | 171924399769 | 1844 | 144888097166 | 0 | 27788694221 | 0 | |